

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22.

C.A.(CAA)/22(MB)/2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.09.2022**

NAME OF THE PARTIES: Sinch Cloud Communication Services India Private
Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Ms. Tine Abraham a/w Ms. Shivani Rawat and Mr. Shourya Bari, Ld.
Counsel for the Applicant company present.
2. By order of the Bench, this matter is adjourned to **30.09.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)